

राजस्थान सरकार  
विधि एवं विधिक कार्य विभाग

क्रमांक प.2(8)न्याय/1987

जयपुर, दिनांक 01/03/2024

अधिसूचना


पारिवारिक न्यायालय (राजस्थान) नियम, 1991 के नियम 8(3) के अन्तर्गत प्रदत्त शक्तियों का प्रयोग करते हुए राजस्थान उच्च न्यायालय के परामर्श से राज्य सरकार निम्नांकित पारिवारिक न्यायालयों के सम्मुख अंकित व्यक्तियों को परामर्शदाता के रूप में उक्त अधिसूचना के राजपत्र में प्रकाशन की तिथि से दो वर्ष की अवधि के लिये नियुक्त/प्राधिकृत करती है।

S.NO	NAME OF FAMILY COURT	NAME OF APPLICANT
1	Family Court No. 1, Ajmer	Smt. Kamlesh Mathur
		Ms. Anjana Goyal
2	Family Court No. 1, Alwar	Ms. Sushma Gupta
		Smt. Rashmi Vasistha
3	Family Court Banswara	Sh. Vikas Pathak
		Mrs. Rajshree Tanwar
4	Family Court Baran	Ms. Nashrah Khan
		Ms. Mona Jain
5	Family Court No.1, Bharatpur	Smt. Rachna
		Smt. Rajesh Kumari Sharma
6	Family Court No.1, Bhilwara	Ms. Sushila Sharma
		Ms. Sunita Sankhala
7	Family Court No.2, Bhilwara	Ms. Sunita Jain
8	Family Court No.1, Bikaner	Ms. Kamala Sharma (Kamal)
		Ms. Pooja Mohata
9	Family Court No.2, Bikaner	Sh. Liyaquat Ali
		Ms. Hazra Bano
10	Family Court Bundi	Ms. Sunita Jain
		Smt. Nikita Sharma
11	Family Court Churu	Ms. Rituraj Sharma
		Smt. Santosh Parihar
12	Family Court Chittorgarh	Ms. Yasmeen Bano
		Smt. Bharti Gehlot
13	Family Court Dausa	Sh. Jag Jeevan Ram Bairwa
		Ms. Neelu Vijayvargiya

14	Family Court Dholpur	Sh. Ram Dull Shrotri
		Sh. Virendra Kumar Upadhyay
15	Family Court Dungarpur	Smt. Swati Pareek
16.	Family Court No.1, Sriganganagar	Ms. Parmjeet Kour Jakhar
		Ms. Paramjeet Kaur Gujaral
17	Family Court No.2, Sriganganagar	Dr. Meena Sharma
		Ms. Sarita
18	Family Court Hanumangarh	Ms. Reshmi Siyag
		Sh. Mahender Pratap Joshi
19	Family Court No.1, Jaipur	Smt. Santosh Agrawal
		Smt. Shaily Agrawal
20	Family Court No.3, Jaipur	Ms. Renu Paliwal
		Ms. Pooja Jain
21	Family Court Jhalawar	Sh. Giri Raj Nagar
		Sh Deepesh Bhargav
22	Family Court Jhunjhunu	Ms. Saroj Rathor
		Ms. Kiran Biyala
23	Family Court No.1 Jodhpur Metro	Ms. Priyanka Arora
		Ms Bharti
24	Family Court No.2 Jodhpur Metro	Ms Amita Arora
		Sh. M.L. Parihar
25	Family Court No.1 Kota	Sh. Raj Kumar Gautam
26	Family Court No.2 Kota	Sh. Sita Ram Muradia
		Ms. Kalpana Sharma
27	Family Court No.3 Kota	Sister Aurora Braganza
		Sh. Maya Ram Meghwal
28	Family Court Merta	Sh. Shri Ram Vyas
29	Family Court Pali	Ms. Swati
		Ms. Lila Devi
30	Family Court Sawai Madhopur	Ms. Mithlesh Sharma
		Ms. Kratika Shukla
31	Family Court Sikar	Sh. Rajesh Kumar Kajala
32	Family Court Tonk	Smt. Anita Sharma
		Smt. Neelam Jain
33	Family Court 1, Udaipur	Ms. Neeta Jain
		Ms. Pallavi Paliwal
34	Family Court No.3, Udaipur	Ms. Savita Tiwari
35	Family Court, Balotra	Mr. Bhanwar Lal
36	Family Court, Balotra	Mrs. Soniya Gaur

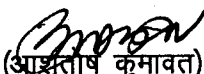
37	Family Court, Jalore	Miss Sanju Bano Khokhar
38	Family Court, Jalore	Mr. Prabhu Singh
39	Family Court, Jaisalmer	Miss Sangita Goswami
40	Family Court, Karauli	Mrs. Shubha Dixit
41	Family Court, Karauli	Mr. Manish Kumar Sharma
42	Family Court, Pratapgarh	Mrs. Santosh Sharma
43	Family Court, Pratapgarh	Mr. Laxman Singh
44	Family Court, Sirohi	Mr. Munawwar Hussain
45	Family Court, Sirohi	Miss. Meenakshi Gautam

राज्यपाल की आज्ञा से,

  
(ज्ञान प्रकाश गुप्ता)  
प्रमुख शासन सचिव

प्रलिलिपि निम्नांकित को सूचनार्थ एवं आश्यक कार्यवाही हेतु प्रेषित है :-

1. सचिव, माननीय राज्यपाल।
2. सचिव, माननीय मुख्यमंत्री राजस्थान सरकार।
3. निजी सचिव, माननीय विधि मंत्री, राजस्थान सरकार।
4. मुख्य सचिव, राजस्थान सरकार जयपुर।
5. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
6. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जयपुर बैंच जयपुर।
7. समस्त जिला कलेक्टर/जिला एवं सेशन न्यायाधीश/पुलिस अधीक्षक, राजस्थान सरकार।
8. समस्त पारिवारिक न्यायालय, राजस्थान सरकार।
9. शासन सचिव, विधि राजकीय वादकरण।
10. महानिदेशक आरक्षी/जेल, राजस्थान सरकार।
11. निदेशक, सूचना एवं जन सम्पर्क विभाग, राजस्थान सरकार जयपुर।
12. निदेशक मुद्रण एवं लेखन सामग्री विभाग, राजस्थान सरकार जयपुर को राजपत्र के विशेषांक में प्रकाशनार्थ।
13. प्रोग्रामर विधि विभाग।
14. रक्षित पत्रावली।

  
(अशुताष कुमावत)  
संयुक्त शासन सचिव